

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL

WEST ZONAL BENCH AT AHMEDABAD

REGIONAL BENCH – COURT NO. 03

CUSTOM Appeal No. 10792 of 2023

[Arising Out Of OIO-MUN-CUSTM-000-COM-13-23-24 Dated- 18/09/2023 Passed By
Commissioner of CUSTOMS-AHMEDABAD]

PRANSH ENTERPRISES

2085/18 2nd Floor Chah Indara Bhagirath Palace
Bajrang Bazar Chandni Chowk Delhi
New Delhi, Delhi-111006

.....Appellant

VERSUS

Commissioner of CUSTOMS-Mundra Customs

Office Of The Pr. Commissioner Of Customs,Custom House,
Mundra,Kutch,Mundra Port And Special Economic Zone,Mundra
KACHCHH, GUJARAT-370421

.....Respondent

APPEARANCE:

Shri. Dr. G K SARKAR, Advocate for the Appellant

Shri. Girish Nair, Assistant Commissioner (AR) for the Respondent

CORAM: HON'BLE MEMBER (JUDICIAL), MR. SOMESH ARORA
HON'BLE MEMBER (TECHNICAL), MR. C.L. MAHAR

DATE OF HEARING:14.03.2024

DATE OF DECISION:12.04.2024

The appeal is disposed of. For order, see order of date in Customs
Appeal No. 10791 of 2023.

(SOMESH ARORA)
MEMBER (JUDICIAL)

(C.L.MAHAR)
MEMBER (TECHNICAL)